

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2209
ANSWERED ON:23.11.2010
SUSPENSION OF MINING IN ARAVALI REGION
Das Gupta Shri Gurudas;Lal Shri Kirodi ;Panda Shri Prabodh

Will the Minister of MINES be pleased to state:

- (a) whether mining operations have been suspended in the Aravali region including the range falling in the State of Haryana;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any area has been identified in the said region for grant of mining lease;
- (d) if so, the details thereof alongwith the guidelines and procedure laid down in this regard;
- (e) whether the State Governments have formulated any plan for restoration and reclamation of areas ravaged due to mining and banned such activities in the region; and
- (f) if so, the details thereof alongwith the response of the Union Government in this regard?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B. K. HANDIQUE)

- (a) & (b): As per available information, in Rajasthan, Supreme Court vide order dated 19.2.2010, restrained 157 mines in Aravalli hills of Rajasthan from mining till further orders. The matter is sub-judice. In Haryana all mining operations have been closed since 1.3.2010 except sand mining in Sonapat and Panipat.
- (c) to (f) :State Government of Haryana is pursuing the matter with Supreme Court of India for allowing mining of construction material over an area of 600 hectares in Faridabad and 1500 hectares in the districts of Gurgaon including Mewat. The Government is monitoring the situation.